

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 100(ND)2016
CA. NO.

CORAM:


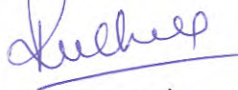


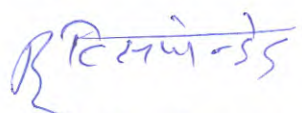
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: M/s. Mr. Gyan Prakash Sharma V/s. M/s. SRG Polypet Pvt. Ltd.

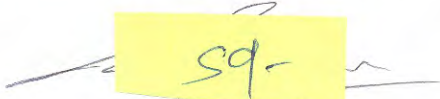
SECTION OF THE COMPANIES ACT: 241/242, 59


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
01	Pankaj Bhargava, Adv	}	Respondent no. 9	
02	Shivra Bhutan, Adv			
03	Ruchee V. Aroop	}	R-13	
04.	Mr. Navin Dahiya	}	Petitioner.	
05.	Mr. Karan Malhotra			
6.	Rajan Khanna	}	R. 1, 3 & 4	
7.	Naresh Kr.			
8	राजेश कुमार	राजेश	R-4	
9-1	Deepak Khosla	Deepak	R-3	Respondent
10-1	Aakash Kumar	Aakash	R-2	Respondent

Order

Respondent No. 3, 4 and 8 have filed their replies. Copy of the Petition be supplied to Respondent no. 2 to file the reply. Steps be taken to serve the unserved Respondents.

To come up along with the connected matter on 19th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]